

Government of India
Ministry of Finance
Department of Financial Services

LOK SABHA

Unstarred Question No. 3847

ANSWERED ON MONDAY, 24 MARCH, 2025/ CHAITRA 3, 1947 (SAKA)

Funds allocated for RIDF

†3847. Shri Radheshyam Rathiya:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the programmes being implemented for the development of rural infrastructure in the country including the State of Chhattisgarh;
- (b) whether funds have been allocated to the States under the Rural Infrastructure Development Fund (RIDF);
- (c) if so, the details thereof along with the details of funds allocated for training and other services/works for development of rural infrastructure in the country during the last three years and the current year, State-wise including Chhattisgarh; and
- (d) the steps taken by the Government for the proper implementation of centrally sponsored rural development schemes in the country ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (d): The Government has taken several initiatives for development of rural infrastructure in the country including the State of Chhattisgarh through various schemes viz. Rural Infrastructure Development Fund (RIDF), Agriculture Infrastructure Fund (AIF), Pradhan Mantri Formalisation of Micro Food Processing Enterprises Scheme (PMFME), Animal Husbandry Infrastructure Development Fund (AHIDF), Warehouse Infrastructure Fund (WIF), etc.

Govt. of India in consultation with RBI allocates funds to NABARD from Priority Sector Shortfall on annual basis for RIDF and NABARD further allocates these funds to different State/UT governments based on approved normative allocation criteria. As reported by NABARD, the details of funds allocated under RIDF during the last three years and the current year, State/UT-wise including Chhattisgarh are given at **Annexure I**.

The Government is implementing various centrally sponsored rural development schemes viz. National Social Assistance Programme (NSAP), Mahatma Gandhi National Rural Employment Guarantee Programme, Pradhan Mantri Gram Sadak Yojna, Pradhan Mantri Awas Yojna-Grameen (PMAY-G), etc. In order to ensure that the programme benefits reach the rural poor, emphasis is accorded on proper implementation of these schemes through multi-level monitoring & evaluation mechanism. State specific reviews of States/UTs are also undertaken from time to time.

**Statement referred to in part (a) to (d) of Lok Sabha Un-Starred Question No. 3847 on
“Funds allocated for RIDF” due for answer on 24.03.2025**

Details of RIDF allocation during the last three years and the current year

SN	State/UT	2021-22	2022-23	2023-24	2024-25*
1	Andhra Pradesh	2,500	2579	2,600	1,050
2	Arunachal Pradesh	450	401	460	480
3	Assam	2,000	2,989	3,100	3,042
4	Bihar	3,000	2,404	2,500	1,910
5	Chhattisgarh	1,500	1,784	1,800	1,300
6	Goa	500	584	550	500
7	Gujarat	3,000	3,597	4,000	3,145
8	Haryana	1,800	1,889	1,900	1,400
9	Himachal Pradesh	1,000	911	900	1,000
10	Jammu & Kashmir	800	1,395	1,400	900
11	Jharkhand	2,100	2,146	2,300	1,800
12	Karnataka	2,000	1,979	2,000	2,243
13	Kerala	600	710	700	765
14	Madhya Pradesh	3,036	3,616	3,800	3,600
15	Maharashtra	1,500	1,728	1,450	2,500
16	Manipur	150	200	100	100
17	Meghalaya	250	257	200	170
18	Mizoram	300	247	250	150
19	Nagaland	50	23	40	40
20	Odisha	4,000	3,550	3,600	3,387
21	Puducherry	50	120	150	178
22	Punjab	750	920	900	700
23	Rajasthan	2,500	2,417	2,400	2,712
24	Sikkim	145	160	150	70
25	Tamil Nadu	3,100	3,115	3,200	3,212
26	Telangana	1,300	1,340	1,450	300
27	Tripura	400	469	1,000	750
28	Uttar Pradesh	1,900	2,681	3,500	2,700
29	Uttarakhand	500	778	800	795
30	West Bengal	1,800	2,149	2,200	1,900

* Data for FY 2024-25 as on 28.02.2025